

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

M.A No. 39/2024/EZ

in

Original Application No. 144/2023/EZ

News Item published in Avenue Mail Dated 7th February 2023 titled "Jamshedpur: Industrial Wastes adding to Pollution level in River Subarnarekha".

AND

Member Secretary, Jharkhand Pollution Control Board & Ors.

...Respondents

INDEX

Sl. No.	Particulars	Page No.
1.	Counter Affidavit filed by Executive Officer, Jugsalai Nagar Parisad , Jamshedpur, Jharkhand.	1 - 4
2.	Verification	5
3.	ANNEXURE - A	6- 7

CHANDRA GUPTA KAMAL

Advocate

Bar Association Room No. 5,

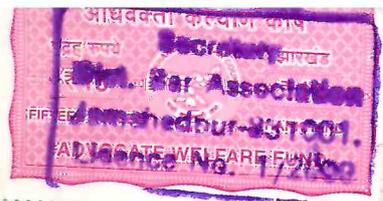
High Court, Calcutta

Chamber: 8/1, K.S. Roy Road,

Kolkata: 700001.

(M)7595831025

Email: cgkamal.10@gmail.com



BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

M.A No. 39/2024/EZ

in

Original Application No. 144/2023/EZ

News Item published in Avenue Mail Dated 7th February 2023 titled "Jamshedpur: Industrial Wastes adding to Pollution level in River Subarnarekha".

AND

Member Secretary, Jharkhand Pollution Control Board & Ors.

...Respondents

COUNTER AFFIDAVIT FILED BY EXECUTIVE OFFICER, JUGSALAI NAGAR PARISHAD, JUGSALAI, JHARKHAND, (i.e. RESPONDENT NO. 5 HEREIN).

I, Sandeep Paswan, son of Jagarnath Paswan, aged about 28 years, by Religion - Hinduism, by Occupation - Service under Jugsalai Nagar Parishad in the office of Executive Officer, Jugsalai, Jamshedpur, Jharkhand, having its office at Jugsalai, P.S. Jugsalai, Jamshedpur, Jharkhand, do hereby solemnly affirm and state as follows:

1. That, I am the Executive Officer, Jugsalai Nagar Parishad, Jamshedpur, Jharkhand, (Respondent No. 5 herein) and that I am aware of the facts and records in the instant case and have gone through the allegations and contentions in the Original Application as such I am competent to make and affirm the instant Affidavit.
2. That, I am a law-abiding Citizen of India and very much respect the Constitution and Judicial System of India.

[Handwritten signature]
07/05/25

Signed / Put L. T. I.
In my Presence
[Handwritten signature]
Advocate
07 MAY 2025

X

3. That this affidavit is being filed for bringing necessary facts and statements on record for just and proper adjudication of this case.
4. That in compliance to the said order dated 03.10.2024 and 24.02.2025 passed by the Hon'ble Tribunal, I am filing this Counter Affidavit and most humbly state as follows:
- i. To ensure that solid waste does not reach the river through city drains, door-to-door waste collection is being strengthened, and common citizens are being made aware about keeping the river pollution-free.
 - ii. That from time to time cleaning campaigns are organized on the river banks and common people are also involved in the Shramdaan campaign. On the occasion of festivals and special occasions, such as Chhath festival, Makar Sankranti, Durga Puja, Deepawali etc., special cleaning of river ghats is done so that the rivers can be kept clean and pollution free.
 - iii. That for the disposal of solid waste, arrangements have been made through MRF centre and composter so that solid waste does not reach the rivers through drains and rivers can be prevented from getting polluted.
 - iv. That continuous enforcement is being carried out by Jugsalai Municipal Council to prevent sale, import, and storage of banned single-use plastic. At the same time, common citizens are being encouraged to use bio-degradable items in place of banned single-



✓ SPD

Signed / Put L. T. I.
In my Presence
Advocate
07 MAY 2025

X

use plastic so that banned single-use plastic is not thrown into rivers and drains and aquatic life can be saved from plastic pollution.

v. That the drains situated under the Municipal Council are cleaned on a weekly routine and the drains are thoroughly cleaned on festivals and special occasions. Non-degradable waste is removed from the drains so that the non-degradable waste does not go into the river and thus pollute it.

vi. That a general notice has been published and is being continuously published through daily newspapers to prevent puja material, flowers and plastic bags from going into the rivers at the puja ghats. Also, the general public has been asked to prevent puja material and flowers from going into the rivers. Awareness is being created about not letting flowers and polythene bags flow into rivers and keeping them pollution free.

vii. That before the monsoons, all the drains, big and small, are cleaned at every level so that the waste from the drains does not go into the river and pollute it.

viii. That for the construction of STP, the dump yard area situated at Shivghat Road under Nagar Parishad has been selected. At present, after disposal of legacy waste in the dump yard, land will be available for construction of STP at the selected site.

ix. That for disposal of 18281 M.T Legacy Waste spread over 1.06 acres in the selected site, work on Bioremediation and clearing of legacy waste (scientific dumpsite land reclamation through Bio-mining and

✓
SP

Signed / Put L. T. I.
in my presence
Advised
07 MAY 2025



✕

resource recovery) at dumpsite has been started at a total cost of Rs. 1,20,82,279/- (Rupees One Crore Twenty Lakhs Eighty Two Thousand Two Hundred and Seventy Nine), in which 6368.95 MT legacy waste has been disposed of so far. Also, the Action plan has been submitted by the concerned contractor.

That Screening has been installed in various drains located under the Municipal Council, so that solid waste does not reach the river.

5. That the answering respondent herein i.e. the Executive Officer, Jugsalai Nagar Parishad has submitted its report to the Deputy Director, Urban Development and Housing Department, Government of Jharkhand, Ranchi, Jharkhand vide letter no. 185 dated 24.02.2025, wherein the answering respondent has stated all the facts of the in the aforesaid context.

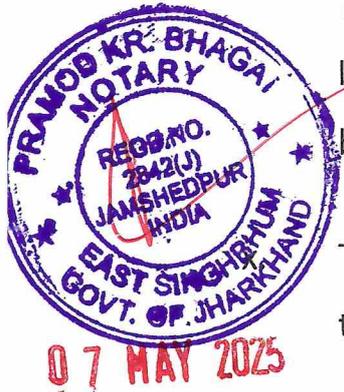
A photocopy of the said letter no. 185 dated 24.02.202 is annexed herewith and marked as Annexure - A.

6. That, this Counter Affidavit is filed bonafide and in the interest of justice. It is therefore prayed that Your Lordships, may kindly be pleased to accept the instant Counter Affidavit.
7. That the answering respondent seeks leave to file any further affidavits, if required, as per direction of the Hon'ble Tribunal.
8. I state that the statements contained in paragraphs Nos. 1 to 4 are true to my knowledge, and the rest is/are my respectful submissions before this Hon'ble Tribunal.



Signed / Put L. T. I.
In my Presence
Advocate

07 MAY 2025

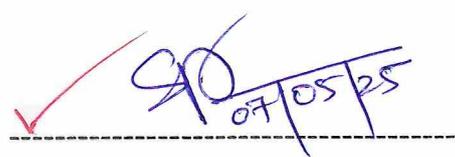


✕

VERIFICATION

I, Sandeep Paswan, son of Jagarnath Paswan, aged about 28 years, by Religion - Hinduism, by Occupation - Service under Jugsalai Nagar Parishad in the office of Executive Officer, Jugsalai, Jamshedpur, Jharkhand, having its office at Jugsalai, P.S. Jugsalai, Jamshedpur, Jharkhand is filing the instant Affidavit.

Date: 07/05/2025
Place: Jamshedpur



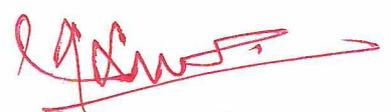
Deponent
EXECUTIVE OFFICER
Jugsalai Nagar Parishad
Jugsalai, Jamshedpur

Identified by me:


Advocate



07 MAY 2025


07 MAY 2025
PRAMOD KUMAR BHAGAT
NOTARY PUBLIC
East Singhbhum, Reg. No.2842 (J)
Govt. of Jharkhand. JSR.(INDIA)



कार्यालय जुगसलाई नगर परिषद, जमशेदपुर ।

प्रेषक,

कार्यपालक पदाधिकारी
जुगसलाई नगर परिषद,
जमशेदपुर।

सेवा में,

उप निदेशक,
राज्य शहरी विकास अभिकरण,
नगर विकास एवं आवास विभाग,
भारतखण्ड सरकार, रैची।

पत्रांक : 185

जुगसलाई/दिनांक : 24.02.25

विषय:- गान्धीय NGT, कोलकाता में दायर वाद O.A. No- 144/2023/EZ (OLD O.A. No. 124/2023/PB) में पारित आदेश के अनुपालन के संबंध में।

महाशय,

उपर्युक्त विषय के सम्बन्ध में गान्धीय NGT, कोलकाता में दायर वाद O.A. No.-144/2023/EZ (OLD O.A. No- 124/2023/PB) में पारित आदेश का अनुपालन प्रतिवेदन:-

1. ठोस अपशिष्ट शहर के नालियों के द्वारा नदी तक ना पहुँचे इसके लिये घर-घर से अपशिष्ट संग्रहण को सुदृढ़ किया जा रहा है, साथ ही आम नागरिकों को नदी को प्रदुशन मुक्त रखने के प्रति जागरूक किया जा रहा है।
2. समय-समय पर नदी तट पर अभियान चलाकर साफ-सफाई किया जाता है एवं श्रमदान अभियान के तहत आम लोगो को जोड़ा जाता है। पर्व-त्योहार एवं विशेष अवसर यथा-छठ पर्व, मकर संक्रति, दुर्गा पूजा, दिवाली आदि त्योहार के अवसर पर नदी घाटों की विशेष सफाई की जाती है, ताकि नदियों को स्वच्छ व प्रदुषण मुक्त रखा जा सकें।
3. ठोस अपशिष्ट के निस्तारण हेतु MRF Center एवं Composter की व्यवस्था की गई है ताकि ठोस अपशिष्ट नालियों के माध्यम से नदियों में जाकर ना गिर्लें एवं नदियों को प्रदुषित होने से रोका जा सकें।
4. जुगसलाई नगर परिषद के द्वारा प्रतिबंधित सिंगल युज प्लास्टिक के विक्री, आयात, भंडारण पर रोकथाम हेतु लगातार Enforcement चलाया जा रहा है। साथ ही आम नागरिकों को प्रतिबंधित सिंगल युज प्लास्टिक के स्थान पर Bio-Digredable बस्तुओं का उपयोग करने हेतु प्रेरित किया जा रहा है, ताकि प्रतिबंधित सिंगल युज प्लास्टिक को नदी नालों में ना फेंके और जलीय जीवों को प्लास्टिक प्रदुषण से बचाया जा सकें।
5. नगर परिषद अन्तर्गत अवस्थित नालियों की साप्ताहिक रूटीन के अनुरूप सफाई किया जाता है एवं पर्व-त्योहार व विशेष अवसरों पर नालियों की सम्पूर्ण सफाई किया जाता है। नालियों से अविघठनीय अपशिष्टों को निकाला जाता है, ताकि अविघठनीय अपशिष्ट नदी में जाकर नदी को प्रदुषित ना करें।
6. पूजा घाट पर पूजा सामग्री एवं फुल, पॉलीथीन बैग को नदियों में जाने से रोकने हेतु दैनिक समाचार पत्रों के माध्यम से आम सूचना प्रकाशित की गई है। साथ ही आम नागरिकों को पूजा सामग्री एवं फुल, पॉलीथीन बैग को नदियों में प्रवाहित नही करने एवं प्रदुषण मुक्त रखने के प्रति जागरूक किया जा रहा है।
7. बरसात के पुर्य छोटे-बड़े नाला/नालियों की युद्ध स्तर पर साफ-सफाई किया जाता है, ताकि नालियों का अपशिष्ट नदी में जाकर नदी को प्रदुषित ना करें।
8. STP का निर्माण हेतु नगर परिषद अन्तर्गत शिवघाट रोड में अवस्थित डम्प यार्ड क्षेत्र का चयन किया गया है, वर्तमान में डम्प यार्ड में Legacy Waste है। Legacy Waste के निस्तारण के पश्चात चयनित स्थल में STP निर्माण हेतु भूमि उपलब्ध हो पायेगी।
9. चयनित स्थल में कुल 1.06 Acres में फैले 18281 MT Legacy Waste के निस्तारण हेतु कुल:-रु० 12082279 की लागत से Bioremediation and Clearing of Legacy Waste (Scientific Dumpsite Land Reclamation through Bio-mining and Resource Recovery) at Dumpsite कार्य प्रारम्भ है। जिसमें अब तक 6368.95MT Legacy Waste का निस्पादन किया जा चुका है। सम्बंधित संवेदक के द्वारा Action Plan समर्पित किया गया है।
10. नगर परिषद अन्तर्गत अवस्थित विभिन्न नालियों में Screening लगाया गया है, ताकि ठोस अपशिष्ट नदी तक ना पहुँचें।

भवदीय को सादर सूचनार्थ एवं आवश्यक कार्रवाई हेतु समर्पित।

अनुलग्नक:-यथोक्त।

विश्वासभाजन

24/02/2025
कार्यपालक पदाधिकारी
जुगसलाई नगर परिषद,
जमशेदपुर।

Name of Work:

Bioremediation and Clearing of Legacy Waste (Scientific Dumpsite Land Reclamation through Bio-mining and Resource Recovery) at Dumpsite, Jugsalai under Jugsalai Nagar Parishad, Jugsalai, Jamshedpur, East Singhbhum, Jharkhand

Work Order No. : 1175, Dated: 15/10/2024

Tender No. : JNP/JSR/EPRO-02/2024-25, Date:01/07/2024

Tender Quantity : 18000 MT.

Sl. No.	Description of Work	15-10-24 To 15-11-24	16-11-24 To 15-12-24	16-12-25 To 15-01-25	16-01-25 To 15-02-25	16-02-25 to 15-03-25	16-03-25 to 15-04-25
1	Site Inspection & Quantity Survey of Legacy Waste						
2	Instalation of Plant & Machinery						
3	Quantity of Waste will be Process upto 7200 MT.						
4	Quantity of Waste will be Process & Disposal upto 14400 MT.						
5	Quantity of Waste will be Process & Disposal upto 18000 MT.						



VAKALATNAMA

In The ~~High Court at Calcutta~~ NATIONAL GREEN TRIBUNAL
District: Jamshedpur EASTERN ZONAL BENCH AT KOLKATA

M.A No. 39 / 2024 Constitutional Writ Civil Criminal Revisional
in Appellate Jurisdiction

O.A No. No. 144 of 2023 (EZ)

NEWS ITEM Published in Avenue Mail
~~At. No. 12, Kankaria~~ Dated 7th February Appellant
2023 titled "Jamshedpur: Industrial Wastes Petitioners
adding to Pollution Level in River Subarnarekha" Versus

Member Secretary, Jharkhand Pollution Respondent
Control Board & Ors. Opposite Party

Vakalatnama on behalf of Sandip Paswan, Executive Officers, Jugsalai
Know all men by these presents that by Vakalatnama, I/We appoint the Advocates noted Nagar Parishad
below or any one of them my/our lawful Advocate or Advocates (Respondent No.5
for filing the memorandum or appeal or petition herein.)
of entering appearance

in the above matter for appearing conducting and arguing the same for depositing or withdrawing any money in connection therewith for moving the Court in any matter connected therewith, for preparing the paper book in the case and for putting in papers, petitions etc. On my/ our behalf for filling, taking back any documents for withdrawing suits or appeals or petitions with permission to institute fresh suit etc. For signing and filling petitions of compromise in connections with the said matter and for taking copies of paper from the Record and I/We further say that any act. Done by my/our said Advocate or Advocates or by any one of them after accepting this Vakalatnama, shall be considered as my/our own true and lawful act.

And I/We further hereby agree and undertake to pay the said Advocates his or their fees as settled and all others sums that may be necessary to carry out the requisition of the Court and otherwise to enable the said Advocates to conduct the case properly. Failing which the said Advocates after notice to me/us will be at liberty to withdraw from further conducting the case.

IN WITNESS WHERE OF I/WE sign and execute this Vakalatnama on this
the 12th day of March 2025

Name of Advocates

Chandra Gupta Kamal
Add- Bar Association Room no.- 5
High court at Calcutta
M.- 7595831025
Email Id. - cgkamal.10@gmail.com

Sandip Paswan
EXECUTIVE OFFICER
Jugsalai Nagar Parishad

Received Vakalatnama
from the Executant
accepted & Satisfied
Dhanda Gupta Kamal.
Advocate
CF/343/2022